GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1151 TO BE ANSWERED ON 11.02.2019

FACILITIES FOR CONSTRUCTION LABOURERS

1151. DR. A. SAMPATH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the total number of labourers engaged in construction works and related fields in metropolitan cities of the country along with the facilities of shelter homes or houses being provided to them, State/UT-wise; and
- (b) the details and share of assistance/aid provided by State and Union Governments along with local bodies to the labourers engaged in construction sector across the country, State/UT-wise?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The State-wise number of building or other construction workers, registered with the State Building and Other Construction Workers' Welfare Boards under Section 12 of the Building and Other Construction Workers' (Regulation of Employment and Conditions of Service) Act, 1996 is given at Annexure-I.

Section 34 of the Act makes it mandatory for the employer to provide, free of charges and within the work site or as near to it as may be possible, temporary living accommodation, with separate cooking place, bathing, washing and lavatory facilities, to all building workers employed by him for such period as the building or other construction work is in progress. Further, in order to mitigate hardships that a BOC worker faces while in search of work, the States have been advised to take proactive steps to facilitate transit accommodation/labour shed cum night shelter, mobile toilets and mobile creches to such BOC workers out of the State BOCW welfare cess fund as prescribed. As the Act provides for State BOCW welfare cess fund for which a cess is levied and collected at the rate of 1% of the cost of construction by the State Governments under the Building and Other Construction Workers' Welfare Cess Act, 1996, assistance/aid is not provided by the State and Central Governments out of their Budget.

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Un-starred Question No. 1151 for 11.02.2019 regarding facilities for construction labourers by Dr. A. Sampath.

State-wise details of number of building workers registered with the States Building and Other Construction Workers Welfare Boards up to 30.09.2018 (provisional):

Sl.	Name of the States/UTs	No. of building workers
No.		registered with the Board
1	Andhra Pradesh	18,15,889
2	Arunachal Pradesh	30,841
3	Assam	1,43,574
4	Bihar	8,28,451
5	Chhattisgarh	15,74,790
6	Goa	3,738
7	Gujarat	6,54,550
8	Haryana	7,63,373
9	Himachal Pradesh	1,47,932
10	J&K	3,42,295
11	Jharkhand	7,96,146
12	Karnataka	15,42,432
13	Kerala	14,91,300
14	Madhya Pradesh	29,96,227
15	Maharashtra	9,89,018
16	Manipur	1,18,332
17	Meghalaya	24,032
18	Mizoram	21,865
19	Nagaland	11,912
20	Odisha	22,34,569
21	Punjab	7,46,102
22	Rajasthan	20,49,258
23	Sikkim	36,236
24	Tamil Nadu	28,53,544
25	Telangana	11,75,531
26	Tripura	99,762
27	Uttar Pradesh	42,08,744
28	Uttarakhand	2,32,627
29	West Bengal	31,01,362
30	Delhi	5,39,421
31	A & N Island	14,392
32	Chandigarh	19,813
33	Dadra & Nagar Haveli	2,176
34	Daman and Diu	5,149
35	Lakshadweep	179
36	Puducherry	41,224
	Total	3,16,56,786
